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Madhya Pradesh Agrakraya Vidhi Nirasan Adhiniyam, 1968 14 of 1968

[28 June 1968]

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[28 June 1968]

An Act to repeal the Kanoon Hakshafa Riyasat Gwalior, Samvat 1992, the Bhopal Pre-emption Act, 1934 and the Rewa State Pre-emption Act, 1946 Be it enacted by the Madhya Pradesh Legislature in the Nineteenth Year of the Republic of India as follows: 1. Received the assent of the President on the 19th June, 1968; assent first published in the Madhaya Pradesh Gazette, Extraordinary dated the 28th June, 1968.

1. Short Title :-

This Act may be called The Madhya Pradesh Agrakraya Vidhi Nirasan Adhiniyam, 1968.

2. Repeal Of Certain Acts :-

The Kanoon Hakshafa Riyasat Gwalior, Samvat 1992, the Bhopal Pre-emption Act, 1934 (III of 1934) and the Rewa State Pre-empton Act, 1946 are hereby repealed.